

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

IN THE MATTER OF:

Pankaj Piyush Trade and Investment Limited
Vs
Kamal Ideal Infratech Pvt. Ltd.

Item No.-102

IB-673/ND/2020

....Applicant

....Respondent

SECTION

U/s 7 IBC code 2016

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

Order delivered on 11.03.2020

PRESENT:

For the Applicant : Adv. Rishi
For the Respondent :

ORDER

Arguments heard. Reserved for Orders.

-Sd/-

(K.K. VOHRA)
MEMBER (T)

(Rakhi)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)